

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/16	TP 82/17	Hearing	433(e)/ 433(f)	Industrial & Auto Hardware Vs Vishwas Concrete(P) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Petitioner is called, absent. None appeared for Petitioner Company. Counsel for Petitioner Company is also absent.

This matter is being listed from time to time after it was transferred from the Hon'ble High Court of Karnataka. Even though the matter is listed from time to time, neither the petitioner nor the counsel appeared. Further, the Petitioner Company has not complied the relevant provisions of I&B Code and the time prescribed for compliance vide Notification dated 29.06.2017 in GSR No.732 Has also expired by 15.07.2017. Therefore, the petition stands abated as provisions of I&B Code is not complied.

In the result, petition is dismissed as abated, vide separate orders.


MEMBER (J)


MEMBER (T)